

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

DATED 5TH AUGUST, 2005

Petition No.50(C) of 2005

(M.A.No. 140 of 2005)

Naidu Cable Network Bherwali

...Petitioner

Vs.

Surya Enterprises

...Respondent

BEFORE:

**HON'BLE MR. JUSTICE N. SANTOSH HEGDE,
CHAIRPERSON**

MR. VINOD VAISH, MEMBER

LT.GEN.D.P.SEHGAL(RETD.),MEMBER

For

:

None

Petitioner

ORDER

None appears for the petitioner. Petition is dismissed for default.

.....J
(N.Santosh Hegde)
Chairperson

.....
(Vinod Vaish)
Member

.....
(D.P.Sehgal)
Member